

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 105
286/2016

IN THE MATTER OF:

Hari Pravat Reality Pvt. Ltd.

...

Applicant/Petitioner

Vs

Govt. of National Capital Territory of Delhi

...

Respondent

Order under Section 391-394.

Order delivered on 08.04.2021

CORAM:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

ORDER

None appears.

List on 30.04.2021

-sd-

(SUMITA PURKAYASTHA)
MEMBER (T)

-sd-

(DR. DEEPTI MUKESH)
MEMBER (J)

08.04.2021
Deepak